

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS.ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA NO.49960 of 2019 - Application for Bail)

Date : 15-04-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. V. Shekhar, Sr. Adv.
 Mr. Ashutosh Sharma, Adv.
 Ms. Saroj Tripathi, AOR

For Respondent(s) Ms. Swarupama Chaturvedi, Adv.
 Ms. Aparna M., Adv.
 Mr. Kamalendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. V. Shekhar, learned senior counsel appearing for the appellants, submits that daughter of Ram Babu (appellant in Criminal Appeal No.281 of 2018) is about to get married and, therefore, prays for his parole/interim bail.

In view of above, Ms. Saroj Tripathi, AOR of the appellant Ram Babu-accused, shall serve notice upon the standing counsel of the respondent-State.

Post the matter on Wednesday, the 24th April, 2019.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER